



## HIGH COURT OF ANDHRA PRADESH: AMARAVATI

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**RECRUITMENT – ANDHRA PRADESH STATE JUDICIAL SERVICE – VACANCY POSITION IN THE CADRE OF DISTRICT JUDGES (ENTRY LEVEL) UNDER DIRECT RECRUITMENT (25% QUOTA) AND THROUGH A LIMITED COMPETITIVE EXAMINATION (ACCELERATED RECRUITMENT BY TRANSFER) (UNDER 10% QUOTA) – NOTIFIED.**

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**ROC.NO. 247/2024-RC,**

**DATED:21.03.2024**

As per the schedule fixed by the Hon'ble Supreme Court of India in *Malik Mazhar Sultan and another Vs. U.P. Public Service Commission and others*, (2008) 17 SCC 703, the High Court of Andhra Pradesh hereby notify the vacancies in the cadre of District Judges (Entry Level) under Direct Recruitment (25% quota) and the vacancies by transfer on the basis of merit through a Limited Competitive Examination (Accelerated Recruitment by Transfer) (10% quota) for the year 2024.

Direct Recruitment (under 25% quota)	-	<b>02</b>
By transfer on the basis of merit through a Limited Competitive Examination (Accelerated Recruitment by Transfer) (10% quota) among the eligible Civil Judges (Senior Division)	-	<b>02</b>
<b>Total number of vacancies for the year, 2024 is (2+2)</b>	<b>=</b>	<b>04</b>

**N.B.**

The number of vacancies is tentative; the High Court may increase or decrease, depending on the exigencies.

  
**REGISTRAR (RECRUITMENT)**